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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/49/2016

NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan

NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others

UNDER SECTION : 397/398

**S.No. NAME (IN CAPITAL)
SIGNATURE** **DESIGNATION**

REPRESENTATION BY WHOM

1. K. Gautham Kumar
Athiban Vijay A.K
Counsel for Petitioner

Athiban

2. M/s. SHIVAKUMAR + JURESH
Gopal (SAMYUKTHA)
Counsel for R-4

Juresh

3. SANDEEP KUMAR
Counsel for R1 to R3

Sandeep

ORDER

Shri A K Athiban Vijay, representing counsel for petitioner present. Shri Sandeep Kumar, representing counsel for R1 to R3 and Ms Samyuktha, representing counsel for R4 are present. Counsel for petitioner sought some time for service of notice on R5 by way of newspaper publication as was directed in previous order. Time extended at request with direction to file proof of service of notice by way of an affidavit by the next date of hearing. Put up on 16.02.2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)